

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:121
ANSWERED ON:05.07.2004
FOOD PROCESSING TRAINING CENTRES
Boianapalli Shri Vinod Kumar

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of Food Processing Training Centres at present in the country, State-wise;
- (b) the financial assistance provided to each State particularly to Andhra Pradesh by the Union Government during each of the last three years;
- (c) the quantum of funds released to each centre during the above period;
- (d) whether timely utilisation certificates are being submitted by these training centres;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether large scale bungling of funds by the Food Processing Training Centres have come to the notice of the Government in any States; and
- (g) if so, the details thereof alongwith the action taken thereon?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a): 348 FPTCs have been assisted by this Ministry since the inception of the scheme in various States/Union Territories. The list is at annexure -I.

(b): The quantum of assistance released for FPTCs State-wise during the last three years is at annexure -II. No FPTC has been assisted in the State of Andhra Pradesh during these years.

(c): Assistance up to Rs. 2.00 lakhs for equipment and Rs. 1.00 lakh for raw-material is admissible for a single product line FPTC. For multi product line FPTC, the assistance admissible is up to Rs.

750 lakhs for equipments and Rs. 2.00 lakhs for raw-material.

(d) & (e): Either utilization certificates have been received or the assistance given received back from the organisations in all cases except for 18% of the assistance released.

(f) & (g): No Sir. However as a part of study conducted on behalf of this Ministry, National Council of Applied Economic Research found that in some Centres emphasis is being placed on commercial production. Pursuant to this, the procedure for sanction of funds and monitoring of FPTC projects has been revised.

Annexure -I

STATEWISE DETAILS OF FOOD PROCESSING & TRAINING CENTRES ASSISTED DURING THE PERIOD 1992-93 TO 2003-2004

Sl. No.	Name of the State (upto 2003-04)	8th Plan	9th Plan	10th Plan	Total
1.	A & N Islands	-	01	-	01
2.	Andhra Pradesh	01	04	-	05
3.	Arunachal Pr.	01	-	-	01

4.	Assam	23	02	-	25
5.	Bihar	19	09	01	29
6.	Delhi	04	03	-	07
7	Gujarat	03	-	01	04
8.	Haryana	08	01	02	11
9.	Himachal Pr.	07	-	-	07
10	J&K	06	02	-	08
11.	Karnataka	11	-	-	11
12.	Kerala	06	-	-	06
13.	Maharashtra	05	12	01	18
14	Madhya Pradesh	05	-	-	05
15	Manipur	03	-	01	04
16	Mizoram	06	-	-	06
17.	Meghalaya	01	-	-	01
18.	Nagaland	02	-	-	02
19	Orissa	40	22	-	62
20	Punjab	02	-	-	02
21	Rajasthan	03	-	-	03
22	Tamil Nadu	16	18	02	36
23	Tripura	01	-	-	01
24	Uttar Pradesh	47	27	02	76
25.	West Bengal	11	02	02	15
26	Uttranchal	-	01	01	02
Total:		231	104	13	348

Annexure -II

Grant-in-aid released for setting up of FPTC during last three years (2001-02 to 2003-04)

(Rs. in lakhs)

S.No.	Name of the State	2001-02	2002-03	2003-04
1.	Tamil Nadu	5.051	2.00	2.00
2.	Uttar Pradesh	25.32	2.00	7.50
3.	Maharashtra	3.766	2.00	
4.	Bihar	1.00	2.00	
5.	Uttranchal	2.00	2.00	
6.	Manipur		2.00	
7	West Bengal		4.00	
8.	Jharkhand		2.00	

9.	Jammu & Kashmir	1.90	
10.	Orissa		1.82
11.	Gujarat		2.00
12.	Haryana		4.00

Total: 37.137 19.90 17.32